

Indian Telegraph (Fourth Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 302 in Gazette of India, dated the 28th February, 1970, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3059/70.]

REPORT OF THE EMPLOYEES' STATE INSURANCE CORPORATION, 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): I beg to lay on the Table a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1968-69 under section 36 of the Employees' State Insurance Corporation Act, 1948. [Placed in Library. See No. LT-3060/70.]

ESTIMATES COMMITTEE

HUNDRED AND TWELFTH, HUNDRED AND SEVENTEENTH, AND HUNDRED AND EIGHTEENTH REPORTS

SHRI THIRUMALA RAO (Kakinada): I beg to present the following Reports of the Estimates Committee:—

- (1) Hundred and twelfth Report regarding action taken by Government on the recommendations contained in their Eighty-seventh Report on the Ministry of Foreign Trade and Supply—Import of Wool, Nylon, Woollen Yarn and other Woollen Products for the Woollen Textile Industry and its allocation to various units since October, 1962.
- (2) Hundred and Seventeenth Report regarding action taken by Government on the recommendations contained in their Sixty-eighth Report on the Ministry of Irrigation and Power—Kosi Project.
- (3) Hundred and eighteenth Report regarding action taken by Government on the recommendations contained in their Seventy-fifth Report on the Ministry of Irrigation and Power—Gandak Project.

12.40 hrs.

RE : PAPERS LAID ON THE TABLE

श्री शिव चन्द्र झा (मधुबनी) : अध्यक्ष महोदय, आइटम 7 पर मेरा प्वाइन्ट आफ़ आर्डर है। मंत्री महोदय ने कर्मचारी राज्य बीमा निगम अधिनियम, 1948 की धारा 36 के अन्तर्गत 1968-69 का वार्षिक प्रतिवेदन रखा है, जिस में दो साल की देरी हुई है। इस देरी की क्या वजह है, यह इन को संसद को बतलाना चाहिये। अध्यक्ष महोदय, मैं यहाँ पर एक उदाहरण आपके सामने रखता हूँ। सोमवार को जो पत्र सभा-घर पर रखे गये उन में श्री डी० आर० चव्हाण का भी एक आइटम था जिसके साथ उन्होंने रीजन्स-फोर-डिले का स्टेटेमेंट भी दिया था कि इन कारणों से देरी हुई है। क्या आप मंत्री महोदय को कहेंगे कि अगर वह रिपोर्ट रखने में देर करते हैं तो साथ ही साथ स्टेटेमेंट भी दें कि क्यों देरी हुई है?

अध्यक्ष महोदय : इस में डिले का सवाल ही नहीं है। 1968-69 की रिपोर्ट आपके पास आ गई है।

श्री शिव कुमार शास्त्री (अलीगढ़) : अध्यक्ष महोदय, एस्टीमेट्स कमेटी के कागजात हमें अभी हिन्दी में नहीं मिलते हैं। हमारी इस शिकायत को दूर करना चाहिये।

अध्यक्ष महोदय : हम इस का इन्तजाम करवा रहे हैं। श्री राममूर्ति।

12.41 hrs.

MATTER UNDER RULE 377

A. I. R. VERGE OF C.P.(M) MEMBER'S SPEECHES IN LOK SABHA

SHRI P. RAMAMURTI (Madurai): Mr. Speaker, Sir, the debate on the President's Address to both Houses of Parliament took place in the Lok Sabha on 25-2-70, 26-2-70, 2-3-70 and 5-3-70. The A.I.R. covered this debate everyday in its 9 P.M. English news broadcast and also in its corresponding language news bulletins.

The broadcast covered the speeches of 14 members from the Congress(R), 4 from Congress (O), 1 from the

[Shri P. Ramamurti]

Swatantra Party, 1 from the Jan Sangh, 2 from the CPI, 1 from the D.M.K., 1 from the P.S.P., 1 from the S.S.P., 1 from the Forward Block, 1 from the Muslim League and 3 Independent Members.

It will be seen that while the news bulletins covered every other group—both recognised and otherwise—in the Lok Sabha, the only group which was completely blacked out was the C.P.I. (M) whose spokesman Shri Umanath participated in the debate on the 3rd March, 1970. Any explanation that on that date the speech of no member of the Lok Sabha was covered cannot conceal the fact that on all the other three days, speeches of members belonging to other parties had been covered. In fact, before the 2nd, all the other groups had already been covered and the CPI (M) was the only group which had not yet participated.

In these conditions, it was the responsibility of the AIR to cover the speech of our party also. By not doing so, the impression had been created that our party had not even participated in the discussion and had nothing to say on the President's Address.

This is a glaring instance of how the AIR is practising unfair discrimination against our party in its broadcasts.

(*Interruption*)

श्री प्रकाशवीर शास्त्री (हापड़) : मैं एक बात जानना हूँ उससे शायद राममूर्ति जी का दर्द कम हो जायेगा कि हमारी पार्टी के जो सदस्य बोले उनका नाम भी सम्मिलित नहीं किया गया... (व्यवधान)...

श्री० राम सुभग सिंह (बक्सर) : ए०आई० आर० ने विरोधी दलों को जो गालियाँ दी जाती हैं उस हकूत को बन्द किया जाना चाहिए और सब के बारे में न्यायपूर्ण ढंग से ब्राडकास्ट किया जाना चाहिए। (व्यवधान)...

श्री रणधीर सिंह (रोहताक) : हमारी यह बहन बड़ी शिकायत है कि 85 फीमदी रेडियो का टाइम अपोजीशन ले जाना है। यह बहुत गलत बात है।... (व्यवधान)...

श्री कंबर लाल गुप्त (दिल्ली सदर) : मेरा सुझाव यह है कि एक पार्लेमेन्टरी कमेटी बनाई जाये जोकि इस बात की इन्वायरी करे कि किस तरह से पक्षपात होता है। हमेशा इनकी तरफ से जो बात कही जाती है उसकी अस्लियत सामने आ जायगी।

श्री रणधीर सिंह : अब आल इंडिया रेडियो नहीं, आल अपोजीशन रेडियो हो गया है।

श्री प्रेम चन्द वर्मा (हमीरपूर) : हमने इस बात की पहले भी शिकायत की है कि आल इंडिया रेडियो पर कांग्रेस पार्टी के मेम्बर्स के नाम बहुत कम आते हैं।... (व्यवधान)...

श्री रणधीर सिंह : इन लोगों की बकार बात रेडियो पर ब्राडकास्ट की जाती है।... (व्यवधान) . . .

SHRI P. RAMAMURTI: I only want to say that all this hullabaloo does not mean anything because out of the 29 people whose names have been mentioned, 14 people belong to the Congress(R). Therefore, to say that their names have not been mentioned is not correct. Fourteen means almost half. (*Interruption*)

श्री रवि राय (पुरी) : कोई तथ्य आपके पास नहीं है, आप बैठिए।

श्री प्रेम चन्द वर्मा : 6 तो इनके आदमी हैं और कहते हैं सारा टाइम इनको मिल जाय, यह कैसे हो सकता है ?

THE MINISTER OF INFORMATION AND BROADCASTING, AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA): The debate on the President's Address began in the Lok Sabha on February 20, 1970 and continued on February 26, 27, March 2 and 3. In all, 47 Members, excluding the Prime Minister who replied to the Debate, participated in the discussion. The names of as many as 39 Members were mentioned in the news bulletins of All India Radio or in the two commentaries, 'Today in Parliament' and 'Sansad Samiksha'. The name of the hon. Member... (*Interruption*) Shri R. Umanath, was mentioned in "Today in Parliament" on March 2...

**SHRI KANWAR LAL GUPTA:** What does it mean? (*Interruption*)

**SHRI SATYA NARAYAN SINHA:** His name could not, however, be included in the News Bulletin on that day . . .

**SHRI NAMBIAR (Tiruchirappalli):** Why?

**SHRI SATYA NARAYAN SINHA:** As a matter of fact, no Member of Parliament who participated in the debate on the President's Address that day was mentioned in the main News Bulletin owing to heavy news . . .

**SHRI P. RAMAMURTI:** That is bogus: saying that there was heavy international news. I have seen it. There was no international news of importance. (*Interruption*)

**MR. SPEAKER:** There is a limit to this.

**SHRI SHEO NARAIN (Basti):** What is more important than a Member of Parliament? (*Interruption*)

**MR. SPEAKER:** Order, order. There is a limit to this. Let the Minister answer.

**SHRI SATYA NARAYAN SINHA:** No Member of Parliament who participated in the debate on the President's Address that day was mentioned in the main News Bulletin owing to . . .

**SHRI NAMBIAR:** Why? (*Interruption*)

**SHRI SATYA NARAYAN SINHA:** Let me finish; I am explaining.

**SHRI RANGA (Srikakulam):** It was wrong. Why should the AIR be there?

**SHRI SATYA NARAYAN SINHA:** . . . was mentioned in the Main News Bulletin owing to heavy . . . (*Interruption*).

SEVERAL HON. MEMBERS rose—

**SHRI SHEO NARAIN:** Shut up. (*Interruption*)

**MR. SPEAKER:** Order, order. I would request their leader to kindly see that their Chief Whip uses decent language. (*Interruption*) You must withdraw it, to whosoever you addressed it. You must withdraw it.

श्री शिव नारायण : मैं विदग्धा करता हूँ ।

**MR. SPEAKER:** Thank you very much and do not use it again.

**SHRI SATYA NARAYAN SINHA:** . . . on the President's Address that day was mentioned in the main News Bulletin owing to heavy news fall, both national and international. This has not happened for the first time. Such situations have arisen in the past also. (*Interruption*). I have looked into the matter carefully and find that there was no attempt on the part of All India Radio to suppress or to black out the proceedings of the House or of the CPI(M)'s views as has been alleged by Shri Ramamurti. As a matter of fact, All India Radio had given coverage to Shri Umanath's views in "Today in Parliament". As no Member who participated in the debate on the President's Address on that day was mentioned by name in the main News Bulletin, Shri Umanath's name could not be said to have been singled out for omission. I hope this clarifies the position . . .

**SHRI RANGA:** You must apologise.

**SHRI SATYA NARAYAN SINHA:** . . . that there was no mala fide intention on the part of the AIR. This was purely accidental. However, I have drawn AIR's attention to this, so that such situations do not arise in future.

**SHRI P. RAMAMURTI:** I want the protection of the Chair.

**SHRI KANWAR LAL GUPTA:** Sir, I want to raise a point of order. . . . (*व्यवधान*) . . .

अध्यक्ष महोदय : मिनिस्टर के स्टेटमेंट के बाद सवाल नहीं पूछे जा सकते ।

**SHRI P. RAMAMURTI:** I want your protection, because it is a question of the House itself. Please listen to me. The Minister stated that Shri Umanath was covered in "Today in Parliament". (*Interruption*)

श्री प्रेम चन्द वर्मा : अध्यक्ष महोदय, ये नहीं बोल सकते हैं । अगर ये बोलेंगे तो हमें भी मौका देना पड़ेगा । . . . (*व्यवधान*) . . . ये क्यों बोल रहे हैं? इनको बोलने की इजाजत नहीं दी जा सकती । . . . (*व्यवधान*) . . .

**SHRI P. RAMAMURTI** : I am addressing the Speaker. I have got the right to address the Speaker. I am addressing you, Sir, Sir, you have to protect me.

**MR. SPEAKER**: You may address me but do not ask any questions.

**SHRI P. RAMAMURTI** : Sir, it is for you to decide. I want you to exercise your judgment in this case and decide whether this matter should not go to the Privileges Committee and whether his explanation can be accepted. Here he says that Shri Umanath was covered by "Today in Parliament". If he goes through these bulletins he will find the same people have been covered both in this as well as in the news coverage several days. Therefore, the news coverage is entirely different from "Today in Parliament". When you cover the entire debate, the fact that on one particular day you did not mention the name of a person does not matter. But this debate lasted for four days and during those four days this was the only party which was not mentioned at all among the participants. For instance, in the second day it is mentioned here that a number of speakers referred to the law and order situation and the Opposition Congress said that if the State Governments undertake the nationalisation of industries the whole economy would be disrupted. Even there you could not mention that a member of the Communist Party (Marxist) participated in the debate, even if you do not wish to give his name. For AIR the mention of the word "Communist Party (Marxist)" is an anathema and the Minister is not prepared to express even a regret for that. He tries to give an explanation that is something else. The news bulletin is different from "Today in Parliament". Many people do not listen to "Today in Parliament". News bulletin is listened to by the entire people. I want to know why it has not been covered there.

**SHRI SATYA NARAYAN SINHA**: I had accepted that.

**श्री कंबर लाल गुप्त** : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ़ आर्डर है। आप सब लीडर्स ऑफ़ जर्जोर्जीशन को बुला कर इस की इन्क्वायरी कराइये। मेरे पास एक ऐसी टाक है जिस में एक पार्टी को मलाइन किया गया है। यह बहुत गलत बात है, बड़ा गम्भीर मामला है।

**MR. SPEAKER** : No point of order.

**DR. RAM SUBHAG SINGH**: Regarding this matter of Shri P. Tharyan being invited to make a broadcast over the AIR, I want this matter to be gone into. The AIR must be made to stop inviting such people . . .

**MR. SPEAKER**: This subject is over.

12.55 hrs.

### DEMANDS FOR GRANTS 1970-71

MINISTRY OF HOME AFFAIRS—Contd.

**MR. SPEAKER**: The House will now take up discussion and voting on the Demands for Grants relating to the Ministry of Home Affairs. I would like to bring it to the notice of the House that only 3 hours and 40 minutes now remain. How much time does the Home Minister require to reply?

**SHRI RANDHIR SINGH (Rohtak)**: This is a very important debate. The time should be extended and the Home Minister should reply tomorrow.

**MR. SPEAKER** : Will you kindly resume your seat?

**श्री ओंकार लाल बोहरा (चित्तौड़गढ़)** : मान्यवर, सदन का समय बढ़ाइये।

**अध्यक्ष महोदय** : एक आदमी हर वक्त कैसे इतना सर खपा सकता है। आप थोड़ा सा मुझपर रहम कीजिये। मुझे तो सब के साथ निपटना पड़ता है, बड़ी मुश्किल है।

The Minister has agreed to reply tomorrow.

**SHRI RANDHIR SINGH**: That is what I wanted.

**MR. SPEAKER**: So, you have got a big triumph.

**श्री कंबर लाल गुप्त (दिल्ली सदर)** : अध्यक्ष महोदय, इस से दूसरी डिमान्ड में गड़बड़ हो जायगी। जो बिजनेस एडवाइजरी कमेटी में तय हुआ था कि हर डिमान्ड पर विवाद होगा, वह निर्णय लागू होना चाहिये। अगर इस तरह से आप समय बढ़ाते जायेंगे, तो और डिमान्ड्स पर डिस्कशन नहीं हो पायेगा।